



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 19-08-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek, Sr. Advocate	S.B. Cr. Misc. Bail Application No. 11351/15 Jaspreet Singh Kamal Vs. State	Aditya Sharma/ Lalit Sharma	Archana Mantri
2	Sh. G.P. Pandey, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 4784/15 Smt. Rashmi Nahar Vs. Pawan Chheepa	O.P. Mishra	Bharti Sharma
3	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision Petition No. 89S/12 Santosh Sharma Vs. State	Rajeev Surana	C.P. Sharma
4	Sh. Swaraj Sharma, Advocate	S.B. Civil First Appeal No. 247/97 Kundan Lal Vs. Ram Sahay	Shyam Lal Sharma	Rakesh Bhargava

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anutosh Gupta)

Deputy Secretary
(Action Plan & ADR)

"Help The Needy –Timely Help May Create History"



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Cause List Date 22-08-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal , Sr. Advocate	S.B. Civil First Appeal No. 523/13 Balkishan Vs. Parwati	S.K. Bansal	Kapil Bardhar
2	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition 31/12 M/s ABB Ltd. Vs. Instrumentation Ltd.	Angad Mirdha	V.K. Tamoliya
3	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 185/15 & 133/15 Iliyas Khan Vs. Amarchand	A.K. Bajpai	Rajneesh Gupta
4	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 3645/16 & 4013/16 Laxmi Narayan vs. Virendra Kumar	Paker Farooq S.C. Gupta	M.M. Ranjan Deepak Sharma
5	Sh. O.P. Sharma-II RHJS (Retd.)	S.B. Civil First Appeal No. 272/99 Naval Kishore vs. Kailash	R.K. Daga	B.M. Singh
6	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Revision Petition No. 410/16 Pradeep Vs. Smt. Devki	Hemant Gajraj	Mukesh Kumar Saini
7	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Cr. Misc. Ball Application No. 8756/16 Smt. Mangli Vs. State	Vijay Singh Shekhawat	Lalit Sharma
8	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Revision Petition No. 130/16 Kalyan Vs. Smt. Manni	Dinesh Pareek	Ramavtar Khagotia
9	Smt. Alka Bhatnagar, Advocate	S.B. Civil Revision Petition No. 1034/16 Rahul Vs. Seema	P.C. Bhandari	Manish Sharma
10	Sh. Ravi Bhojak , Advocate	S.B. Civil Misc. Appeal No. 86/11 Poonam Joshi VS. Archana	Sanjay Mehrishi	Arvind Bhardwaj
11	Smt. Sumati Bishnoi , Advocate	S.B. Civil Misc. Appeal No. 4258/07 Smt Mohari Devi VS. Bhagwan Singh	Amit Punia	Pradeep Choudhary
12	Sh. Ankur Rastogi, Advocate	S.B. Civil First Appeal No. 386/15 Virendra Singh Vs. Chand Singh	Shailesh Prakash Sharma	Gaurav Sharma
13	Sh. P.K. Kasliwal, Advocate	S.B. Civil First Appeal No. 465/79 Kailash Chand Vs. Radhay Lal	Devendra Raghava	Sansuddin Ansari

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By Order

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17/8/16

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